

DISTRICT LEGAL SERVICES AUTHORITY, KANGRA AT  
DHARAMSHALA  
No.20/SECY/DLSA/PANEL/DLSA/2020-  
Dated:06/05/2020

**Notice**

Applications are invited on new proforma (copy enclosed) from Members of Bar Association Dharamshala through scanned copy of the proforma on official e-mail of DLSA, Kangra at Dharamshala ([secy-dlsa-kan-hp@gov.in](mailto:secy-dlsa-kan-hp@gov.in)) duly filled, in all respects (including pasting of photographs) till 15/05/2020 who are desirous to become **Retainer Lawyer of Legal Aid Clinic of Juvenile Justice Board, Kangra at Dharamshala**, hard copy of which will be taken later on when the situation of COVID-19 normalizes/ at appropriate time. The candidates will be required to face the interview, date of which will be notified separately.

**Note:- The proforma be downloaded from official website of District Courts Dharamshala.**

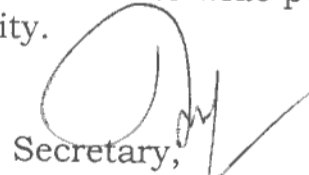


Secretary,  
DLSA,  
Kangra at Dharamshala  
Phone No. 01892-222370  
Dated: 06/05/2020

Endst No.

Copy to:- 1745-1748

- 01 President/VicePresident/GeneralSecretary of Bar Association Dharamshala, with request to circulate the same to all Bar Members for information and necessary action.
- 02 Court Manager/Programme officer to upload the same on Web site of District Courts Dharamshala for wide publicity.
- 03 Notice Board of this Authority.



Secretary,  
DLSA,  
Kangra at Dharamshala  
Phone No. 01892-222370

**H.P. State Legal Services Authority, Shimla-171009.**

**Application form for empanelment as Legal Aid Counsel/ Panel Lawyer/ Retainer Lawyer**

**Name of DLSA/SDLSC:**

Affix  
Passport  
Size  
Photograph

1	Name (Sh./Smt./Ms.)	
2	Gender	
3	Mobile No.	
4	Email Address	
5	Bar Enrolment Number	
6	Experience at Bar (5/10/15/20 years or more)	
7	Place of Practice	
8	Category (SC/ ST/ OBC/ General/ Differently abled)	
9	Professional experience in particular field i.e. Civil, Criminal, Revenue, Matrimonial, Juvenile Justice, Municipal Laws, Labour, Consumer and Environment Laws etc.	
10	Details of last 3-5 years cases prosecuted/ defended.	
11	Interest/participation in legal services activities, if any	
12	Have you been empaneled as a Panel Lawyer/ Legal Aid Counsel/ Retainer Lawyer? If yes, please specify the period.	

**Signature**